

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 174 of 2013 in DFR-413 of 2013

Dated : 12th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shri Ganpat Khanderao Farande
Shri Subhash Khanderao Farande Appellant(s)**

Versus

**Maharashtra State Electricity Transmission
Corporation Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anagha S. Desai

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain**

ORDER

We have heard the learned counsel for the parties with regard to the merits of the matter also. Some new grounds have been raised by the Appellant.

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 27.01.2014 after serving copy on the other side.

Post the matter for further hearing on **30.01.2014.**

**(Rakesh Nath)
Technical Member
Ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**